

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.07
C.P. (IB) No.66/BB/2022

IN THE MATTER OF:

Scissors Enrich Beauty & Fitness Private Limited ... Petitioner

Order under Section 10 of I & B Code, 2016

Order delivered on 02.07.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Achinth Sarvesh

ORDER

1. Heard the Ld. Counsel for the Petitioner.
2. The Petitioner Counsel requested one week time stating that the arguing Counsel is not well.
3. At the request, list the case on **21.08.2024**.

Sd/-

(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Sd/-

(K. BISWAL)
MEMBER (JUDICIAL)